

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
(IB)-1647(ND)2019
IA-4170/2023

IN THE MATTER OF:

Mr. Kumud Mishra

...

Appellant/Petitioner

Versus

M/s. Reverse Logistics Company Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 06.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Liq. : Adv. Pratibha Dhamech, Adv. Pawan Sharma

For the Respondent : Adv. Hrithik Goyal, Adv. LR Goyal for R-1 in IA-4170/2023-

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 10.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)